## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 29(ND)/2016 CA. NO.

PRESENT: SH. R.VARDHARAJAN

Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.10.2016

NAME OF THE COMPANY:

Sh. Dinkar Dogra V/s. M/s. S.P Contracts Pvt. Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398

1. DINKAR DOGRA Ex-Director Petitioner U

ORDER

Re-posted to 09.11.2016.

(R.Varadharajan)

Member (Judicial)